

Seventeenth Loksabha

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Title: Laid the statement regarding status of implementation of the observations/ recommendations contained in the 118th and 125th , 119th and 124th Reports of Standing Committee on Health and Family Welfare on Demands for Grants 2020-2021 pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CHEMICALS AND FERTILIZERS(SHRI MANSUKH MANDAVIYA) : Sir, I beg to lay a statement regarding the status of implementation of the observations/ recommendations contained in the 118th and 125th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2020-2021 (Demand No. 42) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.

(b) Status of implementation of the observations/ recommendations contained in the 119th and 124th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2020-2021 (Demand No. 43) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.*

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA) : Sir, I beg to lay a statement regarding the the status of implementation of the observations/ recommendations contained in the 119th and 124th Reports of the 16 Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2020-2021 (Demand No. 43) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.

14.09½ hrs